Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 24 of 2011

Dated: 13th December, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Orissa Power Transmission Corporati-on Ltd. .... Appellant (s)
Versus
Orissa Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant (s) : Mr. R.K. Mehta, Mr. Antaryami
Mr. David

ORDER

The learned counsel for the Commission has neither filed the reply nor been present today.

Mr. R.K. Mehta, the learned counsel for the Appellant has finished his arguments. Written Submissions have been filed by Respondent Nos. 2 to 4.

The learned counsel for the Appellant seeks some time to file the comprehensive Written Submissions. Accordingly, he is permitted to file the same on or before 05.01.2012.

Post the matter on ***11.01.2012*** for reporting compliance.

(V. J. Talwar) **(Justice M. Karpaga Vinayagam)**
Technical Member **Chairperson**

TS/SS